

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

210. CP/350(MB)2021

**IN THE MATTER OF**

Varad Promoters Private Limited

... Petitioner

Vs

Registrar Of Companies

... Respondent

U/s 252(3) of the Companies Act, 2013

**Order Delivered on 14.02.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

SHRI. SANJIV DUTT,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Zeeshan Syed (PH)

For the Respondent:

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**ORDER**

The Ld. Counsel for the Petitioner has placed on record the resolution dated 08.10.2020 in favour of one Nitin Kumar for filing the present Petition. The same is taken on record. The Counsel for the Petitioner has already made his submissions. We have also gone through the response placed on record by the Ld. RoC. In view thereof, **Reserved for Orders.**

Sd/-  
SANJIV DUTT  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/